

ADM/129/2020

Office of the
Principal District and Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 18.09.2021.

NOTICE

Due to some unavoidable circumstances, opening of tenders which were called vide Notification bearing No. ADM/129/2020 dated 16.08.2021 of this office for providing manpower to the Fast Track Special Court-1, Bengaluru Rural District, Bengaluru scheduled to be held at 5.30 p.m., today i.e., 18.09.2021 stands postponed. Tenders will be opened on 24.09.2021 at 05.30 p.m. in the chamber of Principal District and Sessions Judge, Bengaluru Rural District, Bengaluru.


18/9/21

I/c. Principal District and Sessions Judge,
Bengaluru Rural District,
Principal District and Sessions Judge
Bengaluru Rural District
Bengaluru

Copy to:

1. M/s. Deepika Corporate Outsources.
2. M/s. Veerabadreshwara House Keeping.
3. M/s. Poojyaya Security Services.
4. M/s. Sri Tirumala Enterprises.
5. M/s. Pavithra Enterprises.
6. M/s. VRS Manpower and Security Services Pvt Ltd.